

PLANNING AND URBAN DEVELOPMENT be pleased to refer to the answer to Unstarred Question No. 952 given in the Rajya Sabha on the 13th August, 1968 and state .

(a) the number of students who have been nominated to the Medical Colleges by the Central Government this year with the marks obtained by them at the qualifying examination;

(b) the categories under which they fall; and

(c) the names of the Medical Colleges where they have been nominated?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) Nominations against the reserved seats in Medical Colleges have been made by the Central Government in respect of the following categories of students :—

(i) Children of India based staff serving in Indian Missions abroad, United Nations Organisation and its specialised agencies abroad ;

(ii) Children of ex/deceased or serving personnel of armed forces;

(iii) Students from Sikkim and Bhutan ;

(iv) Students belonging to Minority Communities, persons with no accepted domicile in any State, and some very deserving cases ;

(v) Cultural Scholars;

(vi) Students coming under the Technical Cooperation Scheme of the Colombo Plan;

(vii) Students coming under Special Commonwealth African Assistance Plan;

(viii) Private students of Indian origin domiciled abroad and private foreign students; and

(ix) Students from relatively less developed Commonwealth Countries.

A statement showing the nominations made in respect of categories (i)

to (vii) mentioned above is attached. [See Appendix LXV, Annexure No. 108.]

Information in respect of categories (viii) and (ix) is being collected and will be laid on the Table of the Sabha.

GODAVARI-JAYAKWADI PROJECT

1360. **SHRI S. K. VAISHAMPAYEN :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the progress made in respect of the Godavari-Jayakwadi Project at Paithan in Maharashtra;

(b) the total cost of the project and expenditure made till March, 1968; and

(c) the probable date of commissioning?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) About 35 per cent of the earthwork on the Paithan Earth Dam has been done. Masonry work on the Dam has recently been started. Work on the first 10 miles of the main canal is in progress.

(b) The estimated cost of Jayakwadi project Stage-I is Rs. 38.46 crores but the project estimate is under revision of the State Government and is now expected to be of the order of Rs. 42 crores. The expenditure up to March, 1968 was Rs. 5.07 crores.

(c) 1974.

AMENDING THE PREVENTION OF FOOD ADULTERATION RULES, 1955

1361. **SHRI BABUBHAI M. CHINAI :** Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the draft rules to amend the Prevention of Food Adulteration Rules, 1955 published in the Gazette of India No. 47 dated 19th November, 1966 in Part II-Section 3, Sub-section (i) under G. S. R. 1726 dated the 4th

November, 1966 have since been finalised; and

(b) if so, whether these draft rules have been amended and when they are likely to come into force?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) The formal notification for amendment of the Prevention of Food Adulteration Rules, 1955 has been sent to the Press for publication in the Gazette of India. The amendment rules will come into force immediately from the date of publication of the notification in the Gazette of India except three clauses, one of which shall come into force after one month and the other two after six months from that date.

अनुसूचित जातियों तथा अनुसूचित आदिम जातियों में धर्म परिवर्तन

1362. श्री जगत नारायण : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के लोगों में धर्म परिवर्तन करने वालों के बीच कानूनी आधार पर भेदभाव करने के कारण अनुसूचित जातियों की तुलना में अनुसूचित आदिम जातियों के लोगों का धर्म परिवर्तन अधिक किया गया है; और

(ख) यदि हाँ, तो ऐसा कानूनी भेदभाव करने के क्या कारण हैं और क्या सरकार इस भेदभाव को दूर करने के लिए कदम उठाने का विचार रखती है ?

†[PROSELYTISM AMONG SCHEDULED CASTES AND TRIBES

1362. SHRI JAGAT NARAIN : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that as a result of the legal distinctions between the persons practising proselytism

among the Scheduled Castes and those practising it among the Scheduled Tribes, the members of Scheduled Tribes have been proselytized in large numbers as compared to the members of Scheduled Castes; and

(b) if so, what are the reasons for making such legal distinctions and whether Government propose to take steps to remove these distinctions?]

समाज कल्याण विभाग और पेट्रोल तथा रसायन मंत्रालय में उपमंत्री (श्री जे० बी० मुत्तय्याल राव) : (क) भारत सरकार अनुसूचित जातियों और अनुसूचित आदिम जातियों के एक धर्म से दूसरे धर्म में परिवर्तित होने सम्बन्धी आंकड़े एकत्रित नहीं करती है ।

(ख) अनुसूचित आदिम जातियों का उल्लेख आदिकालीन संस्कृति विशिष्ट सामाजिक संगठन, जनसंख्या के अन्य वर्गों के साथ संपर्क स्थापित करने में संकोच तथा भौगोलिक पृथक्ता के आधार पर किया जाता है, जबकि अनुसूचित जातियों का उल्लेख हिन्दू तथा सिख धार्मिक विधियों के जाति सोपानात्मक संगठन में अस्पृश्यता के परम्परागत आचरण के कारण उठाई गई अक्षमताओं के आधार पर किया जाता है। इस प्रकार यह प्रतीत होता है कि अनुसूचित जातियों का निर्धारण करने में जाति एक महत्वपूर्ण तत्व है, जबकि अनुसूचित आदिम जातियों का उल्लेख करने में ऐसा नहीं है।

2. अनुसूचित जातियों तथा अनुसूचित आदिम जातियों का उल्लेख करने वाले आदेशों का पुनरीक्षण करने का प्रश्न इस समय संसद के दोनों सदनों की अनुसूचित जातियां तथा अनुसूचित आदिम जातियां आदेश (संशोधन) विधेयक, 1967, सम्बन्धी संयुक्त समिति के सामने है और इसलिए यह विषय इस स्तर पर सरकार की क्षमता के भीतर नहीं है ।

†[] English translation.